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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/5644 /A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Sri A.U. Ahmed,
District and Sessions Judge,
Karbi Anglong,
Assam.

Dated Guwahati the 24th September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with
Station leave permission.**

Ref:- Your letter No.DJKA/12729-30/18 dtd 17.09.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 along with station leave permission w.e.f. the evening of 13.10.2018 till the morning on 29.10.2018, as prayed for.

The Additional District and Sessions Judge, Karbi Anglong, and in her absence the Chief Judicial Magistrate, Karbi Anglong and in her absence the CJM in-charge shall remain in charge of your Court and Office during your absence.

Yours faithfully,


Deputy Registrar (Admn.-I)

Redan.

Memo NO.HC.VII-119/2011/_____ /A, dated

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Karbi Anglong, Diphu.
3. The Chief Judicial Magistrate, Karbi Anglong, Diphu
4. Pvt. Secretary to Portfolio Judge for the District of Karbi Anglong.

Deputy Registrar (Admn.-I)